

Suspension of Issue of Cement to Registered House Builders

3509. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to suspend issue of cement to registered house builders of the capital with effect from 16th June, 1980;

(b) if so, details thereof; and

(c) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c). There is a general scarcity of cement in the country including Union Territory of Delhi as the overall availability of cement in the country is less than the demand. Delhi Administration has reported that due to non-arrival of cement in Delhi due to locomen's strike, the position got further aggravated. Delhi Administration has, therefore, suspended issue of cement to house builders who are already registered with the Department of Food & Civil Supplies, Delhi Administration. The registration of sanctioned plans for construction of new houses has also been suspended temporarily in the Union Territory of Delhi. In order to mitigate the difficulties, it has been decided by the Delhi Administration that the DDA and Municipal Corporation, Delhi would extend construction period upto six months in respect of house builders and those who have not been able to complete construction owing to non-availability of cement without levy of any penalty. Every effort is being made by the Delhi Administration to lift cement from factories by road and the Administration has indicated that the issue of cement to the registered house builders will be resumed at the earliest possible date.

Foreign Collaborated in Hotel Industry

3510. SHRI P. K. KODIYAN: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1841 on the 26th March, 1980 regarding foreign collaboration for 5-Star Hotels; and state:

(a) whether Government have since formulated its policy with regard to foreign collaboration in the hotel industry;

(b) whether any decision has been taken on the pending applications seeking collaboration with foreign hotels; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No Sir,

(b) No Sir,

(c) Does not arise.

Review of Resources and Expenditure by States to avoid Deficit

3511. SHRI CHIRANJIT LAL SHARMA: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Planning Commission has addressed the State Governments to conduct an immediate and intensive review of the resources and expenditure to ensure that the expenditure is suitably adjusted to the resources available and there is no deficit in the States; and

(b) if so, reaction of the States (State-wise)?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) In the context of the formulation of the Sixth Five-Year Plan—1980-85, the Planning Commission has requested the State Governments, while assessing the resources for the Sixth Plan,

to restrain non-plan expenditure, to improve receipts, to raise more internal resources and to avoid recourse to deficit financing.

(b) Reaction of the States is not yet known.

Long Term National Policies

3512. SHRI D. M. PUTTE GOWDA: Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to have long term national policies in respect of population control, education, health and prohibition;

(b) are Government aware that without such policies all our efforts of planning in other spheres are of no use; and

(c) if so, measures taken by Government in this regard?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) and (b). Yes, Sir.

(c) The Government has initiated long term policies in such basic areas as education, health and population control. The National Policy on Education was adopted in 1968. In the field of health India has accepted the long term goal of "Health for all by 2000 A.D." in accordance with the Alma Ata Declaration. As regards Population Policy, the Working Group on Population Policy set up by the Planning Commission have in their interim report recommended that the Nation should commit itself to achieving the long term goal of not reproduction rate of one by the year 1996 on an average and by 2001 for all States. The final Report of the Working Group is awaited. In any case, the need to stabilise the population on a long term basis has been accepted by the Government and specific programmes to achieve this objective have been incorporated in the Five Year Plans.

The work on the Sixth Five Year Plan is in progress and the long term and medium term policies in important sectors of the economy will come under review in due course.

Seminar on Industrial Development.

3513. SHRI K. T. KOSALRAM: Will the Minister of INDUSTRY be pleased to state:

(a) the principal suggestions made at the two day seminar in Bombay on the industrial development of backward areas organised by the Industrial Development Bank of India; and

(b) the action, if any, proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The Seminar was organised by Industrial Development Bank of India at the initiative of National Committee on Development of Backward Areas on May 16-17, 1980. The principal suggestions made at the Seminar were:—

(i) Development of industry in conjunction with development of agriculture ensuring integrated area development;

(ii) Differential set of incentives to different backward areas depending upon their level of backwardness and capacity for development in terms of resource endowment;

(iii) Coordination in management of different sets of incentives;

(iv) Sequential approach rather than simultaneous approach for the development of all identified backward areas;

(v) Greater attention towards development of economic and social infra-structure;

(vi) Relaxing of Tandon Committee norms for credit facilities to industries in backward areas;